

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.32 of 2021

IN THE MATTER OF:

Pinakin Shah **...Appellant**
Liquidator of Brew Berry Hospitalities Pvt. Ltd.

Versus

The Assistant Commissioner of State Tax & Anr. **...Respondents**

For Appellant: **Shri Ishan Shah, Advocate**

For Respondents: **None**

O R D E R
(Virtual Mode)

25.01.2021 Heard.

Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of the Respondents, let Notice be also issued through e-mail.

List the Appeal 'for admission (after Notice) hearing' on 23rd February, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

rs/md